NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sreekrishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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DEFER FOR RYAND PG

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D for Han Shankar man: T.v.P. Cairihan

Councer Por

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3) PREETHI. S. ARASU for Rajagopal of Raghunalhain Counsel for R, - R3+ R13

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<u>ORDER</u>

Mr. T.V.P.Saivihari Counsel for Petitioners present. He filed an amended petition. Ms. Preethi S. Arasu, Counsel for R1 to R3 and R13 present. Mr. S. Narasimhan, Counsel for R4 and R6 present. Counsel for R-13 prayed three weeks' time to file counter to the amended petition. At request, time is enlarged. **Put up on 26.07.2017 at 10.30 A.M.**

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)